

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 3927/2023 In C.P. (IB)-502(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

NAME OF THE PARTIES: - Manish Laxman Sarda
IN THE MATTER OF
J.C. Flowers Asset Reconstruction
Private Limited
V/s
Manish Laxman Sarda

Section: 60(5) U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.3927/2023: - Adv. Nasrin Shaikh appeared for the Petitioner through VC. Adv. Kevin Johnson appeared for the Respondent/Personal Guarantor. Adv. Atishay Jain i/b. Adv. Kunal Kanungo appeared for the RP through VC. It has been stated at the bar that IRP has already submitted the report which is pending with the registry. A copy of the report has also served upon the Respondent/Personal Guarantor. Let the reply/ objection, if any, against the report be filed within a period of three weeks by serving an advance copy of the same to the other side. List this matter for final hearing on **14.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)